

(c) The following awards are proposed to be given:—

**FEATURES:**

Best Film . . . . .	Golden Peacock
Best Director . . . . .	Silver Peacock
Best Actor . . . . .	Silver Peacock
Best Actress . . . . .	Silver Peacock
Special Jury Prize . . . . .	Silver Peacock

**SHORTS:**

Best Film . . . . .	Golden Peacock
Special Jury Prize . . . . .	Silver Peacock. (Optional).

The films entered in the Festival will not be released for public show in the country, as India's International Film Festival is held under International Regulations which lay down that a film cannot be screened more than three times' and that no film will be shown outside the city where the festival is organised.

**Policy for Distribution of Diesel**

3089. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the attention of Government has been drawn to a news-item appearing in the "Indian Express" dated 12th November, 1980 under the caption "Lack of uniform diesel policy creates chaos";

(b) if so, the reasons for not issuing a uniform policy guiding the State Governments for proper distribution of diesel;

(c) the names of the States which are hard hit as a result of shortage of diesel and other oils and the steps being taken to improve the position; and

(d) whether Government are considering to revise their policy for distribution of diesel to the State Gov-

ernments, if so, the details thereof and if not, the reasons therefor?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** (a) Yes, Sir.

(b) This Ministry makes the overall monthly allocation of High Speed Diesel (HSD) oil to the States and Union Territories. This allocation is split up by the State Governments between the different sectors consuming HSD like agriculture, transport, industry, etc. based on the priorities drawn up by the State Government for different uses of diesel depending upon the requirements which vary from State to State. This Ministry has advised the State Governments and Union Territory Administrations to regulate the sale and Distribution of diesel in such a manner as to ensure proper and equitable distribution of the product to the various priority sectors. Issue of diesel to vehicles plying on inter-State routes is regulated by the rules and orders so framed by the State Governments. Depending upon the size of the State and the number of such vehicles passing through a State, the quantum of diesel issued to such vehicles differs.

(c) The diesel demands in most of the States, with the exception of the States and Union Territories in the North East region, have been by and large fully met in recent months. The availability of other petroleum products of mass consumption is generally satisfactory.

(d) Since the existing policy for distribution of diesel is working satisfactorily no revision thereof is considered necessary.

**Setting up of Petro-Chemicals Complex in Vidarbha**

3090. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a delegation of Members of Parliament and

State Legislators from Vidarbha region of Maharashtra State submitted a memorandum to the Prime Minister recently for setting up Petro-Chemicals Complex in Vidarbha, as reported in the Indian Express dated 14th October, 1980;

(b) if so, the details of the complex to be set up together with its annual production capacity, what petro-chemicals will be produced, estimated expenditure to be involved and when it is expected to start production; and

(c) whether there is any such proposal under the consideration of Government to set up a complex in Madhya Pradesh also, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) Govt. have decided in principle to set-up a petro-chemical complex viz., a gas cracker and its down stream units at Usar, South of Thal Vaishet in Maharashtra. The details of the complex are yet to be finalised.

(c) Govt. of Madhya Pradesh have also submitted a proposal for setting up an aromatics complex, which will also be considered by the Site Selection Committee set up by the Govt. for recommending suitable locations for new aromatics projects.

प्रेस सूचना ब्यूरो की आलोचना वाला लेख

3091. श्री अटल बिहारी वाजपेयी :  
श्री सत्यनारायण जटिया :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 2 अक्टूबर 1980 के "द स्टेट्समैन" में छपे लेख की ओर दिलाया गया है जिस में प्रेस सूचना

ब्यूरो के बारे में यह आलोचना की गई है कि प्रेस सूचना ब्यूरो ऐसे ढंग और ऐसे रूप में देता है जिससे न केवल उस की अपनी साख गिरती है बल्कि सरकार में विश्वास भी कम होता है; और

(ख) यदि हां, तो इस लेख में किन किन मुख्य बातों का उल्लेख है, और उन में से प्रत्येक के बारे में सरकार की क्या प्रतिक्रिया है ?

सूचना और प्रसारण मंत्रालय में उप मंत्री (श्री कुमारी कुमुदबेन, एम० जोशी) : (क) जी हां । "द स्टेट्समैन" ने 2 अक्टूबर, 1980 के अपने संस्करण में पत्र सूचना कार्यालय के कार्यकरण पर एक लेख छपा था ।

(ख) उक्त लेख में लगाए गए मुख्य आरोप ये हैं : (1) दो अध्यादेशों अर्थात् राष्ट्रीय सुरक्षा अध्यादेश, 1980 और दंड प्रक्रिया संहिता (संशोधन) अध्यादेश, 1980 के पूरे पाठों को, पत्र सूचना कार्यालय द्वारा जारी किए गए हैड-आऊटों के साथ साथ समाचारपत्रों को जारी नहीं किया गया था; (2) इन रिलीजों में उक्त अध्यादेशों के प्रख्यापन को उचित ठहराने का प्रयास किया गया था; (3) पत्र सूचना कार्यालय ने "संजय समाधि" पर एक गैर-सरकारी स्पष्टीकरण रिलीज किया था; (4) पत्र सूचना कार्यालय मंत्रियों की राजनीतिक गतिविधियों को भी कवर करता है और पत्र सूचना कार्यालय के अधिकारी मंत्रियों के जन-सम्पर्क अधिकारियों के रूप में काम कर रहे हैं; (5) यह नियम कि पत्रकार संयुक्त सचिव या इस से ऊपर के दर्जे के अधिकारियों से सूचना प्राप्त करें, समाचारपत्रों के मुक्त प्रवाह में बाधक हैं; और (6) पत्र सूचना कार्यालय प्रेस सम्मेलनों का अवसर आयोजन नहीं करता । इन सभी बातों की सरकार द्वारा जांच की गई है और इन में कोई सच्चाई नहीं पाई गई है ।